

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

ITEM No 3  
CP(IB)/142(AHM)2021

**Order under Section 95 IBC**

**IN THE MATTER OF:**

Union Bank of india

.....Applicant

V/s

Navin Kumar Tayal

.....Respondent

(Corporate Guarantor)

**Order delivered on ..31/08/2021**

**Coram:**

Madan B. Gosavi, Hon'ble Member(J)

Chockalingam Thirunavukkarasu, Hon'ble Member(T)

**PRESENT:**

For the Applicant

: Learned Counsel on behalf of MV kini Law Firm

For the Respondent

:

**ORDER**

Both the sides to upload documents on e-portal within seven days.

The matter stands adjourned to 07.09.2021 for further consideration.



(CHOCKALINGAM THIRUNAVUKKARASU)  
MEMBER (TECHNICAL)

-SD-

(MADAN B GOSAVI)  
MEMBER (JUDICIAL)